

Central Administrative Tribunal  
Principal Bench

O.A. No. 1285 of 1998

New Delhi, dated this the 26th August, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Naba Kishore Barik,  
S/o Shri Bhikari Charan Barik,  
R/o SMQ-28-B,  
P.O. Pinto Park,  
Delhi Cantt.  
New Delhi-110010. .... Applicant

(None appeared)

## Versus

1. Union of India through  
Secretary,  
Ministry of Personnel, P.G. & Pensions,  
New Delhi-110001.
2. The Regional Director (NR),  
Staff Selection Commission,  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi-110003.
3. The Asst. Director,  
Staff Selection Commission,  
New Delhi.
4. The Director Re-Employment,  
Director General of Re-Settlement,  
R.K. Puram,  
New Delhi.

... Respondents

(By Advocate: Shri V.S.R. Krishna)

### ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant seeks a direction to Respondents to allow him to appear in the interview for the post of Information Assistant against General vacancy after giving him the necessary age relaxation.

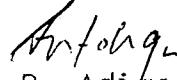
2. None appeared for applicant even on the 2nd call when the case was called out. Shri V.S.R. Krishna appeared for respondents and has been heard.

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3. Shri Krishna has invited our attention to the respondents' reply wherein it has been stated that applicant was allowed to appear in the aforesaid interview test for the post of Information Assistant against General vacancy, after giving him the necessary age relaxation, but applicant could not find his name in the merit list as he was not successful in the aforesaid test.

4. In the light of the aforesaid submission, which has not been denied by applicant in any rejoinder, nothing further survives in the O.A. which is accordingly dismissed. No costs.

  
(Kuldip Singh)  
Member (J)

  
(S.R. Adige)  
Vice Chairman (A)

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